

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

MA 821/02 filed
by the counsel for
petitioner for app. orders.

copy sent.

Verification has been carried
out by the counsel concerned.

28/3

On 23.3.04

A copy of order
is communicated to the
petitioner & another copy
of said order is prepared
for the counsel
for respondents.

28/3/04
Sd/- (S)

Order dated 23.03.04.

MA No. 1016/2003.

None appears for

the Applicant; nor the
Applicant is present when

called to move this MA.
However the Sd. Jm. Id. ASC was present.

As no one is there

to press the MA 1016/03

the same is dismissed on
account of the default. A

copy of this order be
sent to Applicant in the
given address & to the Id.
counsel for the respondents.

Sd/- 23/3
Vice-chairman